

2014
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 2800-A

The 5th June, 2014

In continuation of this Hon'ble Court's earlier Notification bearing no. 868-R (JS), dated 31.03.2014, it is further notified for general information that the following 42 (forty two) Judicial officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are eligible in order of seniority and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2014.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing 10 Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2013-2014, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 20.06.2014 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT POSTING
1.	Shri Bhaskar Majumder	Judicial Magistrate, 3 rd Court, Siliguri, Darjeeling
2.	Shri Santanu Ganguly	Metropolitan Magistrate, 9 th Court, Calcutta
3.	Shri Rajkumar Naiya (S.C.)	Metropolitan Magistrate, 10 th Court, Calcutta
4.	Sm. Mou Ghatak Majumdar	Metropolitan Magistrate, 4 th Court, Calcutta
5.	Syed Dilwar Hossain	Metropolitan Magistrate, 13 th Court, Calcutta
6.	Sri Anindya Ray	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
7.	Sri Prabir Mahapatra	Metropolitan Magistrate, 11 th Court, Calcutta
8.	Smt. Chandraprova Chakraborty (Saha)	Metropolitan Magistrate, 16 th Court, Calcutta
9.	Smt. Aparna Chowdhuri	Metropolitan Magistrate, 12 th Court, Calcutta
10.	Sri Abhranil Neogi	Metropolitan Magistrate, 5 th Court, Calcutta
11.	Sri Sujoy Kumar Sarkar	Assistant Legal Advisor, Kolkata Port Trust
12.	Sri Nachiketa Bera	Judicial Magistrate, 1 st Court, Port Blair, A & N Islands
13.	Sri Sanjib Dutta	Judicial Magistrate, Mungpoo, Darjeeling in charge of the Court and office of Civil Judge (Junior Division)
14.	Sri Joy Sankar Roy	Judicial Magistrate, 2 nd Court, Port Blair, A & N Islands
15.	Sri Annada Sankar Mukhopadhyay	Judicial Magistrate, 2 nd Court, Durgapur, Burdwan
16.	Sm. Sushmita Gayen Mukherjee	Judicial Magistrate, Gorubathan, Darjeeling in charge of the Court & Office of Civil Judge (Junior Division)
17.	Smt. Suparna Chaudhury	Metropolitan Magistrate, 18 th Court, Calcutta

18.	Sri Indrajit Deb	Civil Judge (Junior Division), 1 st Court, Contai, Purba Medinipur
19.	Sri Barun Roy (S.C.)	Metropolitan Magistrate, 22 nd Court, Calcutta
20.	Sri Basant Sharma	Metropolitan Magistrate, 3 rd Court, Calcutta
21.	Sm. Sangita Mukherjee	Municipal Magistrate, 4 th Court, Calcutta
22.	Sri Arvind Mishra	Metropolitan Magistrate, 21 st Court, Calcutta
23.	Smt. Alakananda Sarkar	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas
24.	Sri Ayan Kumar Banerjee	Assistant Legal Advisor, Kolkata Port Trust
25.	Sri Debarghya Biswas	Metropolitan Magistrate, 8 th Court, Calcutta
26.	Sri Indranil Ray	Registrar, Small Causes Court, Calcutta
27.	Sri Raja Mukherjee	Metropolitan Magistrate, 15 th Court, Calcutta
28.	Smt. Ishani Chakraborty	Judicial Magistrate, 2 nd Court, Tamluk, Purba Medinipur
29.	Smt. Purba Kundu	Judicial Magistrate, Additional Court, Lalbagh, Murshidabad
30.	Sri Suman Kumar Ghosh	Registrar-cum-Metropolitan Magistrate, 7 th Court, Calcutta
31.	Sri Rudra Prasad Ray	Judicial Magistrate, 3 rd Court, Krishnagar, Nadia
32.	Sri Ranabir Mohan Chatterjee	Judicial Magistrate, 6 th Court, Asansol, Burdwan
33.	Sri Prosenjit Bose	Judicial Magistrate-cum-Railway Magistrate, Jalpaiguri
34.	Smt. Uma Banerjee Singha Roy	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur
35.	Smt. Kalyani Jogasarma	Municipal Magistrate, 3 rd Court, Calcutta
36.	Sri Anupam Sarkar	Metropolitan Magistrate, 6 th Court, Calcutta
37.	Sri Mrityunjay Karmakar	Judicial Magistrate, 1 st Court, Uluberia, Howrah
38.	Sri Shubhankar Biswas (S.C.)	Metropolitan Magistrate, 14 th Court, Calcutta
39.	Sri Alokesh Das	Judicial Magistrate, 1 st Court, Contai, Purba Medinipur
40.	Sri Aniruddha Saha (S.C.)	Metropolitan Magistrate, 20 th Court, Calcutta
41.	Smt. Hemantika Sundas (S.C.)	Municipal Magistrate, 2 nd Court, Calcutta
42.	Sri Amar Kishore Mahato	Metropolitan Magistrate, 17 th Court, Calcutta

For further information, if any, the office of the Assistant Registrar-I, H.C., A.S., Cal may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2243-6080

Sd/-

Registrar (Judicial Service)